## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1066/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES:

Lark Chemicals Pvt.Ltd.

· V/s.

Goa Antibiotics and Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

24. Shyam Kapada ¿Counsel for Applicant St. Pooja Kane Advocate for Applicant Juny.

i/b Dhome Liladhae & Co. DESIGNATION

14. Rahul Sitzh its legal label.

## ORDER

## CP No.1066/ I&BP/NCLT/MB/MAH/2017

First Call: Passed over.

Second Call: At request of the parties, list this matter on 27.6.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)